

Government of India
Ministry of Drinking Water and Sanitation

LOK SABHA
UNSTARRED QUESTION NO.2048
TO BE ANSWERED ON 10-12-2015

Private Participation under SBM

2048. PROF. K.V. THOMAS:
SHRI PINAKI MISRA:
SHRI GOPAL SHETTY:
SHRI VISHNU DAYAL RAM:
SHRI RAHUL KASWAN:
SHRI VENKATESH BABU T.G.:
SHRI A. ARUNMOZHITHEVAN:

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) whether the Government proposes to seek/has sought participation of corporate sector, PSUs and Non-Governmental Organisations (NGOs) to achieve the goals of Swachh Bharat Mission (SBM) and if so, the details of such organisations indicating the terms and conditions prescribed in this regard;
- (b) the details of organisations undertaking sanitation activities independently and in alliance with the Government, separately indicating the assistance provided to them and commitment fulfilled by them in this regard, State/UT-wise;
- (c) the details of the achievement made and the funds released and utilised under SBM since its inception, State/UT-wise;
- (d) the monitoring mechanism put in place for proper utilisation of funds released under SBM indicating the details of defaulting States in this regard and the action taken by the Government against such States; and
- (e) the number of household and public toilets constructed during each of the last three years and the current year, State/UT-wise in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER & SANITATION

(SHRI RAM KRIPAL YADAV)

(a) and (b) Under Swachh Bharat Mission (Gramin), {SBM (G)} Guidelines have been issued to facilitate the utilization of Corporate Social Responsibility (CSR) funds in rural sanitation activities. States can use these guidelines as a base to develop their own procedure to attract/receive and utilize CSR funds. Many Corporates have announced taking up works in rural sanitation, which they carry out in consultation with the State/district and local governments. Details are available at the decentralised levels. Swachh Bharat Kosh has been set up under the Ministry of Finance to attract contributions from Corporates and other entities towards achievement of Swachh Bharat. The contribution to Swachh Bharat Kosh by the companies has also been covered under CSR under the Companies Act.

As per SBM (G) Guidelines, the Non-Governmental Organizations can play a catalytic role in the implementation of SBM (G) in the rural areas. They can be considered for active involvement in the Information, Education and Communication activities including in 'triggering' leading to demand generation and sustained use of facilities; in Capacity building; assistance in construction.

As per the Guidelines of Swachh Bharat Urban, States and ULBs are encouraged to engage private sector in the Construction and O&M of toilets through PPP arrangement and also to generate any additional funding by any other means. There is no national level engagement with corporate sector, PSUs and NGOs etc. However, the same are explored by case-to-case from City-to-City, by the respective State/Local Governments.

(c) State/UT-wise Individual household latrines (IHHLs) constructed and Central share released and utilised from 2.10.2014 to 7.12.2015 under Swachh Bharat Mission (Rural) is at Annexure-1.

State/UT-wise Individual household toilets constructed and funds released from 2.10.2014 to 31.10.2015 under Swachh Bharat Mission (Urban) is at Annexure-2.

(d) In respect of Swachh Bharat Mission (Gramin), the on-line monitoring (IMIS) has been strengthened and transparency increased in the implementation of the SBM(G) by making all the data including the names and addresses of the beneficiaries of Individual Household Latrines (IHHLs) available in the public domain / on-line monitoring system. A Mobile application for uploading photographs of toilets constructed after 2.10.2014 has been launched. The IMIS also includes module for monitoring of open defecation free (ODF) status now. The monitoring is also strengthened through regular field visits and interactions with State officials through review meetings/video conferencing. Third party monitoring has also been strengthened.

In respect of Swachh Bharat Mission (Urban), since the implementation of the Mission has to be carried out by the State and the urban local bodies, the Ministry of Urban Development is continuously handholding the States through teleconferences and video conferences to remove bottlenecks and to ensure that the targets of the Mission are met.

(e) State/UT-wise, Individual household latrines (IHHs) and Community Sanitary Complexes constructed under Nirmal Bharat Abhiyan (NBA)/SBM(G) during last three years and current year is at Annexure-3.

State/UT-wise, household latrines and Community and Public Toilets constructed under SBM(U) from 2nd October, 2014 to 31st October, 2015 is at Annexure-4.

Annexure-1

Statement referred in part (c) of the reply to Lok Sabha Un-starred Question No.2048 due for reply on 10-12-2015

State/UT-wise, Individual household latrines constructed, Central share release and expenditure under SBM(G) from 2nd October, 2014 to 7th December, 2015

S.N.	State/UT	Individual Household latrines constructed (From 2-10-2014 to 7-12-2015)	Central release (From 2-10-2014 to 7-12-2015)(Rs. in crore)	Central expenditure (From 2-10-2014 to 7-12-2015)(Rs. in crore)
1	ANDHRA PRADESH	395721	159.01	239.85
2	ARUNACHAL PRADESH	16900	16.58	19.33
3	ASSAM	429496	373.46	299.08
4	BIHAR	236616	261.16	145.00
5	CHHATTISGARH	125255	61.66	88.64
6	D & N HAVELI	0	0.00	0.00
7	GOA	0	1.05	0.00
8	GUJARAT	577025	165.89	317.80
9	HARYANA	130594	35.46	74.40
10	HIMACHAL PRADESH	81711	82.14	57.90
11	JAMMU & KASHMIR	26013	70.08	10.73
12	JHARKHAND	203407	67.83	173.67
13	KARNATAKA	1070197	555.15	647.57
14	KERALA	30571	42.47	25.99
15	MADHYA PRADESH	903246	220.28	508.44
16	MAHARASHTRA	793016	432.13	456.80
17	MANIPUR	55045	17.37	50.61
18	MEGHALAYA	54189	22.47	50.09
19	MIZORAM	661	3.32	2.58
20	NAGALAND	16041	10.83	18.98
21	ODISHA	676133	209.49	509.66
22	PUDUCHERRY	0	2.00	0.00
23	PUNJAB	34988	9.15	26.98
24	RAJASTHAN	2008507	643.19	967.71
25	SIKKIM	3193	5.82	4.39
26	TAMIL NADU	657681	240.03	276.66
27	TELANGANA	187367	176.64	85.18
28	TRIPURA	44578	66.04	30.29
29	UTTAR PRADESH	927047	771.44	498.20
30	UTTARAKHAND	70641	79.64	71.34
31	WEST BENGAL	1724183	880.05	987.60
		11480022	5681.83	6645.48

Annexure-2

Statement referred in part (c) of the reply to Lok Sabha Un-starred Question No.2048 due for reply on 10-12-2015

State/UT-wise, household latrines constructed and Central share expenditure under SBM(Urban) from 2nd October, 2014 to 31st October, 2015

S.N.	State/UT	Household latrines constructed (From 2-10-2014 to 31-10-2015)	Funds released (Rs. in crore)
1	ANDHRA PRADESH	41442	70.00
2	A & N ISLAND	0	0.14
3	ARUNACHAL PRADESH	0	10.57
4	ASSAM	0	0.23
5	BIHAR	1066	37.72
6	CHANDIGARH	0	1.70
7	CHHATTISGARH	33919	30.79
8	DAMAN & DIU	0	0.00
9	D & N HAVELI	0	0.00
10	NCT OF DELHI	0	63.36
11	GOA	110	3.81
12	GUJARAT	327880	86.62
13	HARYANA	4125	29.01
14	HIMACHAL PRADESH	92	6.92
15	JAMMU & KASHMIR	0	14.75
16	JHARKHAND	325	15.27
17	KARNATAKA	8669	110.87
18	KERALA	0	19.18
19	MADHYA PRADESH	112307	86.42
20	MAHARASHTRA	24349	179.60
21	MANIPUR	100	11.21
22	MEGHALAYA	0	4.05
23	MIZORAM	300	9.79
24	NAGALAND	0	10.52
25	ORISSA	2000	12.76
26	PUDUCHERRY	2114	1.95
27	PUNJAB	7480	41.40
28	RAJASTHAN	7331	84.44
29	SIKKIM	0	3.08
30	TAMIL NADU	280	118.46
31	TELANGANA	4193	58.10
32	TRIPURA	0	0.00
33	UTTAR PRADESH	862	168.30
34	UTTARAKHAND	76	6.34
35	WEST BENGAL	12220	64.01
		591240	1361.37

Statement referred in part (e) of the reply to Lok Sabha Un-starred Question No.2048 due for reply on 10-12-2015

State/UT-wise Individual household latrines(IHHLs) and Community Sanitary Complexes constructed under NBA/SBM(G) during last three years and current year

S.N.	State/UT	Individual household latrines constructed				Community Sanitary Complexes constructed			
		2012-13	2013-14	2014-15	2015-16(Upto 7.12.15)	2012-13	2013-14	2014-15	2015-16(Upto 7.12.15)
1	ANDHRA PRADESH	195102	138721	216473	201413	6	3	0	0
2	ARUNACHAL PRADESH	5760	14433	12836	5888	35	36	139	34
3	ASSAM	273240	160602	150688	286099	11	0	8	18
4	BIHAR	796699	161646	164710	102616	214	36	20	0
5	CHHATTISGARH	52045	67457	39858	110673	24	7	4	0
6	D & N HAVELI	0	0			0	0	0	
7	GOA	0	0	0	0	0	0	0	0
8	GUJARAT	171977	155268	333817	303714	7	1	1	0
9	HARYANA	62949	116426	109740	71977	11	7	8	0
10	HIMACHAL PRADESH	5183	9170	61159	50894	163	148	82	94
11	JAMMU & KASHMIR	71900	70884	11179	17517	127	39	23	11
12	JHARKHAND	48500	76818	99266	135107	43	42	35	19
13	KARNATAKA	296429	505697	780608	278510	131	88	122	14
14	KERALA	5674	39601	34141	9782	49	36	44	7
15	MADHYA PRADESH	558189	515583	526534	598414	88	112	36	0
16	MAHARASHTRA	189306	559042	495412	351086	728	319	62	7
17	MANIPUR	43917	35442	28260	30136	11	12	1	6
18	MEGHALAYA	14406	29012	42002	22072	36	18	63	77
19	MIZORAM	4967	4524	534	588	12	14	1	3
20	NAGALAND	22149	20102	0	16041	7	12	0	46
21	ODISHA	118318	33759	132463	557314	8	25	13	2
22	PUDUCHERRY	0	0	0	0	0	0	0	0
23	PUNJAB	57421	3912	9908	26556	34	0	0	7
24	RAJASTHAN	252800	266197	653274	1368068	70	99	74	54
25	SIKKIM	0	3443	3562	2386	0	192	36	12
26	TAMIL NADU	324216	313402	375116	407417	27	52	228	6
27	TELANGANA	189177	180682	132055	101302	6	16	11	0
28	TRIPURA	7035	6077	25475	19709	0	46	5	15
29	UTTAR PRADESH	134873	789092	511818	420509	34	7	3	3
30	UTTARAKHAND	97815	91084	57500	33530	14	3	11	19
31	WEST BENGAL	559115	608218	845468	1002099	99	160	79	352
	Total	4559162	4976294	5853856	6531417	1995	1530	1109	806

Annexure-4

Statement referred in part (e) of the reply to Lok Sabha Un-starred Question No.2048 due for reply on 10-12-2015

State/UT-wise, household latrines and Community and Public Toilets constructed under SBM(U) from 2nd October, 2014 to 31st October, 2015

S.N.	State/UT	Household latrines constructed (From 2-10-2014 to 31-10-2015)	Community and Public Toilets constructed (From 2-10-2014 to 31-10-2015)
1	ANDHRA PRADESH	41442	1002
2	A & N ISLAND	0	0
3	ARUNACHAL PRADESH	0	0
4	ASSAM	0	38
5	BIHAR	1066	57
6	CHANDIGARH	0	1313
7	CHHATTISGARH	33919	3571
8	DAMAN & DIU	0	0
9	D & N HAVELI	0	0
10	NCT OF DELHI	0	5776
11	GOA	110	40
12	GUJARAT	327880	570
13	HARYANA	4125	1051
14	HIMACHAL PRADESH	92	0
15	JAMMU & KASHMIR	0	6
16	JHARKHAND	325	0
17	KARNATAKA	8669	398
18	KERALA	0	0
19	MADHYA PRADESH	112307	6730
20	MAHARASHTRA	24349	2689
21	MANIPUR	100	0
22	MEGHALAYA	0	0
23	MIZORAM	300	36
24	NAGALAND	0	0
25	ORISSA	2000	720
26	PUDUCHERRY	2114	33
27	PUNJAB	7480	20
28	RAJASTHAN	7331	1740
29	SIKKIM	0	8
30	TAMIL NADU	280	2048
31	TELANGANA	4193	144
32	TRIPURA	0	0
33	UTTAR PRADESH	862	936
34	UTTARAKHAND	76	22
35	WEST BENGAL	12220	0
		591240	28948

